

SHRI PRAKASH KOKO  
BRAHMBHATT: I introduce the Bill.

introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

18.01 hrs.

CEILING ON INCOME BILL\*

"That leave be granted to introduce a Bill further to amend the Constitution of India."

[English]

*The motion was adopted*

SHRIPRAKASH KOKO BRAHMBHATT  
(Baroda): I beg to move for leave to introduce a Bill to provide for ceiling on income of families of employees and professionals and for matters connected therewith.

SHRI PRAKASH KOKO  
BRAHMBHATT: I introduce the Bill.

18.03 hrs.

CHILD WELFARE BILL\*

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill to provide for ceiling on income of families of employees and professionals and for matters connected therewith.

[English]

SHRIPRAKASH KOKO BRAHMBHATT  
(Baroda): I beg to move for leave to introduce a Bill to provide for the welfare of children.

*The motion was adopted*

MR. CHAIRMAN: The question is:

SHRI PRAKASH KOKO  
BRAHMBHATT: I Introduce The Bill.

"That leave be granted to introduce a Bill to provide for the welfare of children."

*The motion was adopted*

18.02 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

SHRI PRAKASH KOKO  
BRAHMBHATT: I introduce the Bill.

*(Amendment of Article 124, etc.)*

[English]

SHRI PRAKASH KOKO  
BRAHMBHATT: I beg to move for leave to

18.03 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on the Thursday, August 16, 1990/Sravana 25, 1912 (Saka)*